

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.758
ANSWERED ON 02.12.2024

INFRASTRUCTURE PROJECTS SANCTIONED UNDER PMJVK IN TAMIL NADU

758. SHRI M. MOHAMED ABDULLA

Will the Minister of MINORITY AFFAIRS be pleased to state:-

- (a) the details about the infrastructure projects sanctioned under the PradhanMantri Jan VikasKaryakram (PMJVK) in Tamil Nadu for minority concentration areas during the last five years, year-wise;
- (b) the number of beneficiaries covered under PMJVK in Tamil Nadu during the above-said period, year-wise; and
- (c) the key challenges faced in implementing PMJVK in Tamil Nadu, especially in terms of execution and delivery to target communities?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) The year-wise details of infrastructure project sanctioned to the State of Tamil Nadu under PradhanMantri Jan VikasKaryakram (PMJVK) during the last five years are as follows:

Approval year	Name of Projects	No of Units approved	Total Cost approved (Rs. in Lakh)	Central Share approved (Rs. in Lakh)
2019-20	Additional Classrooms/ Library/ Lab/ Hall in schools	1	20.00	12.00
	Other Infrastructure in school	2	35.00	21.00
	Health Projects	19	831.50	498.90
	Anganwadi Centres	28	247.50	148.50
	Community Service Centre/ SadbhavMandap/ Community Hall	4	560.00	336.00
	Misc infrastructure	3	731.51	438.91
2020-21	Health Projects	4	1843.28	1105.97
2021-22	Additional Classrooms/ Library/ Lab/ Hall in schools	11	721.13	432.68
	Health Projects	19	59564.28	35738.56
	ITI/ Additional Infrastructure for ITI	1	240.00	144.00
	Skill Centres	1	360.00	216.00
	AWC	27	270.00	162.00
	Community Service Centre/ SadbhavMandap/ Community Hall	3	420.00	252.00
2022-23	-	-	-	-
2023-24	-	-	-	-
Total		123	65844.20	39506.52

(b) PradhanMantri Jan VikasKaryaram (PMJVK) is a community infrastructure development scheme and thus the infrastructure developed is for the benefits of the whole population of the respective minority concentration areas.

(c) The execution, operation and maintenance of the approved project units under PMJVK Guidelines is the sole responsibility of the beneficiaries State Governments/ UTs Administration, as the case may be. However, delay in execution of approved project units has been noticed as the key challenge.
